

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/30/7/AMR/2021	Under Liquidation	7 OF IBC	State Bank of India Vs Ethnic Tobacco (India) Ltd
	IA(IBC)/251/2023	42 of IBC, 2016	The Central GST Departments v. Sri Kasi Srinivas, Liquidator of M/s. Ethnic Tobacco (India) Limited
	IA(IBC)/273/2023	U/s 35 & 60(1) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Tadisetti Murali Mohan Vs. M/s. Ethnic Tobacco (India) Ltd, Rep. by Liquidator and others & Members of the Stakeholders Consultation Committee

ORDER

List all the IAs along with main CP, for hearing, on 25.04.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**